

In the National Company Law Tribunal, Jaipur

Item No. 217

IA No. 52/JPR/2018

CP No. 24/241-242/JPR/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

Mr. Naresh Chander Ralhan & Ors.Applicant/Petitioners

VS.

NR Switch-N-Radio Services Pvt. Ltd. & Ors.Respondent

Order delivered on 18.12.2019

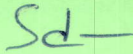
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.

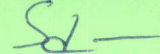
For Respondent(s) : K.J. Mehta, Adv.
Zubin Mehta, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Having regard to the submissions, the matter is posted to 16.01.2020.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**